

Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001

No. Eco-1/2022-CERC

Date: May 6, 2022

Public Notice

Subject: Staff Paper on the “Methodology for Computing the Escalation Rates for Imported Coal for Payment on Monthly Basis”- reg.

The Ministry of Power (MoP), vide its letter dated 13th April 2022, has communicated its decision on the requirement of notification of escalation rate for imported coal for payment on monthly basis. In this regard, the CERC is required to notify the escalation rate for imported coal for payment on monthly basis.

2. In the above context, a Staff Paper on the “Methodology for Computing the Escalation Rates for Imported Coal for Payment on Monthly Basis” has been prepared and is hosted on Commission’s website (www.cercind.gov.in) for comments of the stakeholders. Stakeholders are requested to submit their comments and suggestions on the same through email to secy@cercind.gov.in and ashutosh.sharma@nic.in latest by May 20, 2022.

Sd/-

(Harpreet Singh Pruthi)
Secretary